

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING & FISHERIES  
LOK SABHA  
UNSTARRED QUESTION No. 2274  
TO BE ANSWERED ON 31<sup>ST</sup>JULY, 2018

DEEP SEA FISHING POLICY

2274: SHRI N. K.PREMACHANDRAN:

Will the Minister of AGRICULTURE & FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to formulate a deep sea fishing policy, if so, the details thereof;
- (b) whether it has come to the notice of the Government that the license given to foreign vessels for deep sea fishing is not beneficial to Indian Fisher folk;
- (c) if so, the details of the action taken by the Government to revise the existing norms so as to make it beneficial to Indian Fisher folk;
- (d) whether the Government proposes to provide vessels suitable to deep sea fishing to the Indian Fisher folk, if so, the scheme formulated by the Government in this regard;
- (e) whether the Government proposes to invite the views of the State Governments for formulating deep sea fishing policy and scheme for deep sea fishing; and
- (f) if so, the details of the action taken by the Government there on?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE & FARMER'S WELFARE:

(SMT. KRISHNA RAJ)

- (a) A 'National Policy on Marine Fisheries, 2017' has already been notified on 01.05.2017 by the Department of Animal Husbandry, Dairying & Fisheries (DADF). The National Policy on Marine Fisheries, 2017 *inter alia* includes the policy of the Government on deep sea fishing.
- (b) No license has been given to foreign vessels for deep sea fishing.
- (c) Does not arise.
- (d) Yes, Madam. A sub-component 'Assistance for Deep Sea Fishing' has been introduced under the Centrally Sponsored Scheme 'Blue Revolution: Integrated Development and Management of Fisheries' on 09.3.2017 to assist traditional fishers in fabrication / procurement of new deep sea fishing vessels with 50 % central subsidy on the unit cost of Rs. 80.00 lakh per vessel.
- (e) & (f) The 'National Policy on Marine Fisheries, 2017' has been formulated in due consultation with various levels of stakeholders including State Governments.

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